

SLP(Crl.)No. 1652 OF 2004
ITEM No.10

Court No. 6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1652/2004

(From the judgement and order dated 24/10/2003 in CRLA 1145/81
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.

Petitioner (s)

VERSUS

SHYAM BEHARI & ANR.

Respondent (s)

Date : 19/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. Pramod Swarup, Adv.
Ms. Pareena Swarup, Adv.
Mr. Praveen Swarup, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Leave granted.
Bailable warrants to issue in respect of respondents.

(S. Thapar)
PS to Registrar

(V.P. Tyagi)
Court Master